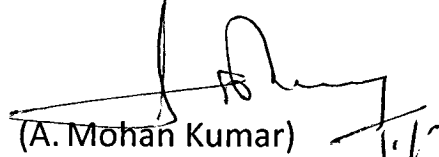


F. No. 27(28)/CESTAT/ Admn.2005-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. II, R. K. Puram, New Delhi 110066.

Dated 11.07.2017

ORDER

In partial modification of earlier order, the competent authority is pleased to appoint Sh. T. Viswa Prakash, Deputy Registrar as Central Public Information Officer, for CESTAT, Mumbai under the Right to Information Act, 2005 until further orders.


(A. Mohan Kumar)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Shri D. N. Panda, Member (J)/ First Appellate Authority, CESTAT, Mumbai.
3. PA to Registrar, CESTAT, New Delhi.
4. CPIO, CESTAT, Delhi, Mumbai, Kolkatta, Chennai, Ahmedabad, Allahabad, Chandigarh, Hyderabad.
5. The Deputy Registrar, CESTAT, Mumbai.
- ✓ 6. CESTAT's Website
7. Office copy/ Guard file.